अगर 12 बजे करते तो फाइनेंस बिल की बहस के दौरान उस के बारे में हम अपने विचार व्यक्त कर सकते थे । मेरा यह आरोप है कि उन्होंने जान बूझ कर एक्साइज ड्यूटी के संबंध में...

MR. SPEAKER : You can raise it. But how can I reply ? I do not want to reply for either Mr. Dinesh Singh or anybody.

श्री मधु लिमये : संसद कार्य मन्त्री जवाब दे सकते हैं । मैं चाहता हूं कि या तो आप इस पर बहस के लिये समय निकालें या फिर आप श्री दिनेश सिंह से पूछिये कि उन्होंने 12 बजे बयान क्यों नहीं दिया । हम अपने भाषणों के दौरान उस पर चर्चा कर सकते थे और बोल सकते थे । सरकार की यह नीति अच्छी नहीं है । पिछली बार भी 13 अगस्त को लोक सभा का सत्र समाप्त हुआ । उस के तीन दिन बाद चीनी के सम्बन्ध में नीति की घोषणा हुई थी । मैं जानना चाहता हूं कि इस तरह काम क्यों किया जाता है ? आपको लोक सभा के सामने सारी बातों को रखना चाहिये और हम को मौका देना चाहिये अपने विचार प्रकट करने का । आप इसके लिये समय निकालिये । यह प्राथमिकता वाली प्रायरिटी की चीज है इस लिये समय निकल जाना चाहिये । गलती इन की है ।

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, दिल्ली पुलिस के बारे में...

MR. SPEAKER : I have not allowed it at all.

श्री रामावतार शास्त्री : अब उनकी भूख हड़ताल खत्म हो गई है और सारी स्थिति बदल चुकी है । इस लिये मैं चाहूंगा कि इस पर बहस हो ताकि उन लोगों का असन्तोष खत्म हो जाये । इसी तरह से आटोमेशन के सिलसिले में हम लोगों ने प्रश्न उठाया था । ...(व्यवधान)

12 47 hrs.

MOTION RE : JOINT COMMITTEE ON SCHEDULED CASTES AND SCHEDULED TRIBES ORDERS (AMENDMENT) BILL

SHRI ANIL K. CHANDA (Bholpur) : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint a member of Rajya Sabha to the Joint Committee on the Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, for the re-adjustment of representation, and re-delimitation of Parliamentary and assembly constituencies in so far as such re-adjustment and re-delimitation are necessitated by such inclusion or exclusion and for matters connected therewith, in the vacancy caused by the resignation of Shri D. Sanjivayya from the membership of the said Joint Committee and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do appoint a member of Rajya Sabha to the Joint Committee on the Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, for the re-adjustment of representation, and re-delimitation of parliamentary and assembly constituencies in so far as such re-adjustment and re-delimitation are necessitated by such inclusion or exctusion and for matters connected therewith in the vacancy caused by the resignation of Shri D. Sanjivayya from the membership of the said Joint Committee and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee,"

The motion was adopted